

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.82 of 2013

Dated : 31st October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Eastern India Power Tech. Ltd. Appellant (s)

Versus

**Assam Electricity Regulatory
Commission & Anr. Respondent (s)**

Counsel for the Appellant (s) : Mr. Manu Seshadri &
Ms. Neha Gupta for R-2

Counsel for the Respondent (s) : Mr. Heshu Kayina for R.1
Ms. Swapna Seshadri for R-2

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for hearing the Respondent on **19.11.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**